

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 23.03.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 68/2022 & IA No. 143/2022	Hindustan Newsprint Employees Co-Operative Bank Ltd V Hindustan Newsprint Ltd & Anr With	Alias M. Cherian	
2.	Comp App (AT)(CH)(Ins) No. 69/2022 & IA No. 144/2022	Glassfibers & 4 Ors V Hindustan Newsprint Ltd & Anr With	Alias M. Cherian	
3.	Comp App (AT)(CH)(Ins) No. 73/2022 & IA No. 154/2022	Thamban P V Hindustan Newsprint Ltd & Anr With	Alias M. Cherian	
4.	Comp App (AT)(CH)(Ins) No. 75/2022 & IA No. 155/2022	Sunil P.K V Hindustan Newsprint Ltd & Anr With	Alias M. Cherian	
5.	Comp App (AT)(CH)(Ins) No. 77/2022 & IA No. 156/2022	Shaji V K V Hindustan Newsprint Ltd & Anr	Alias M. Cherian	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App. (AT)(CH)(Ins) No.244/2021	Ramanathan Bhuvaneshwari V Skylark Ithaka Buyers Welfare Association & Anr	RSA Law Consultants	V. Nallasenapathy R1 R2 Served on 25-10-2021
7.	Comp.App (AT)(CH)(Ins) No. 209/2021 & IA No. 419 & 536/2021	Ganapathi Reddy & Anr V Bhrugesh Ramchandra Amin & 2 ors With	Ulaganathan & Kannan	R. Sivaraman R2 Pranava R1 R3 Served on 24/09/2021
8.	Comp.App (AT)(CH)(Ins) No. 210/2021	Sree Balajee Transport & 17 Ors V Bhrugesh Ramchandra Amin & 2 ors	Ulaganathan & Kannan	R. Sivaraman R2 R1 Served on 27/09/2021 R3 Served on 24/09/2021
9.	Comp. App (AT)(CH) No. 54/2021 (IA No. 619/2021)	Ambadi Inversments Ltd V M.V. Valli Murugappan & 14Ors With	Rohini Musa	S. Manuraj Caveator for R1 Hari Sankar Mani Cibi Vishnu Anant Merathia P. Giridharan
10.	Comp App (AT)(CH) No. 4/2022 & IA No. 27/2022	Alagappan Arunachalam Murugappan & 7 Ors V M V Valli Murugappan & 7 Ors With	Cibi Vishnu Jerin Asher Sojan	S. Manuraj Cavetor for R1 & R2
11.	Comp. App (AT)(CH) No. 6/2022 & IA No. 49/2022	M.V. Subbiah V M V Valli Murugappan & 14 Ors	Harishankar Mani Roshan Atiq	S. Manuraj Caveator for R1 & R2
12.	Comp App (AT)(CH)(Ins) No. 86/2022 & IA No. 183 & 184/2022	Earthin Projects Ltd V Indu Projects Ltd & Anr	Y. Suryanarayana	Praveen Jain

After the Above

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 186/2021 in Comp App (AT) 261/2019	Gautam R. Padival & 2 Ors V Karnataka Theatres Ltd & 55 Ors	Aditya Varma Utkarsh Joshi	Goutham Shivshankar R3, R5 & R9 Amit Pai R7 & R28 Shantanu Singh R1 & R8

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By the order of Hon'ble Member (J)

(Chennai Bench)